

GOVERNMENT OF INDIA
MINISTRY OF AYUSH

RAJYA SABHA
UNSTARRED QUESTION NO. 2732
ANSWERED ON 25/03/2025

“Cultivation of medicinal plants in Chhattisgarh”

2732. Shri Rajeev Shukla:

Will the Minister of *Ayush* be pleased to state:

- (a) the details of financial assistance provided to promote cultivation of medicinal plants and herbs during the last three years State/ UT-wise and district-wise including the State of Chhattisgarh;
- (b) the details of quantum of medicinal plants produced and exported during the said period State/UT-wise including Chhattisgarh;
- (c) the steps taken to promote the production of Ayurvedic and herbal medicines in the country, State/ UT-wise particularly in Chhattisgarh; and
- (d) the detail of schemes under which the Central Government encourages farmers to cultivate medicinal plants?

ANSWER

THE MINISTER OF STATE (I/C) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)

(a) As per information received from Ministry of Agriculture & Farmers Welfare, under Mission for Integrated Development of Horticulture (MIDH) – Centrally Sponsored Scheme, a provision has been made for providing financial assistance for area expansion of short duration medicinal plants. Details of cost norms alongwith the pattern of assistance is given at **Annexure – I**.

Beside this, National Medicinal Plants Board (NMPB), Ministry of Ayush, Government of India is implementing Central Sector Scheme on “Conservation, Development and Sustainable Management of Medicinal Plants” throughout the country including Chhattisgarh to promote the

cultivation of medicinal plants through Information Education & Communication (IEC) activities like Training / Workshops / Seminars/ Conferences etc. in project mode.

During the last three years, National Medicinal Plants Board (NMPB), Ministry of Ayush has approved 125 projects for various Information, Education and Communication (IEC) activities to promote the medicinal plants and aware the array of stakeholders including farmers about different aspects of medicinal plants like conservation, cultivation, post-harvest management and marketing from the financial year 2021-22 to 2023-24 including current financial year 2024-25. The detail is given at **Annexure-II**.

(b) Data for Export and Import of medicinal plants is not maintained at NMPB, however, the trade of medicinal plants as recorded under Ch-12 of HS-Code 1211 is given below:

Values in US \$ Million

S. No	HS Code	Commodity	2021-2022	2022-23	2023-24
1.	1211	PLNTS AND PRTS OF PLNTS INCLD SEDS AND FRUTS USD FOR PRFUMRY PHRMACY/INSCTCIDL OR SMLR PUR FRSH/DRID, CHLD/FROZ W/N CUT CRSHD	423.26	435.57	486.78

Source: <https://tradestat.commerce.gov.in/eidb/ecomcnt.asp>

(c) Ministry of Ayush has implemented a Central Sector Scheme Ayush Oushadhi Gunavatta evam Utpadan Samvardhan Yojana (AOGUSY), approved by Standing Finance Committee (SFC) on 16.03.2021. The total Budget allocation to this scheme is Rs. 122.00 crores for five years. The objectives of the Scheme are as under:

- i. To enhance India's manufacturing capabilities and exports of traditional medicines and health promotion products under the initiative of Atmanirbhar Bharat.

- ii. To facilitate adequate infrastructural & technological upgradation and institutional activities in public and private sector for standardization, quality manufacturing and analytical testing of Ayush drugs & materials.
- iii. To strengthen regulatory frameworks at Central and State level for effective quality control, safety monitoring and surveillance of misleading advertisements of Ayush drugs.
- iv. To encourage building up synergies, collaborations and convergent approaches for promoting standards and quality of Ayush drugs & materials.

Detailed guidelines are available at <https://ayush.gov.in/images/Schemes/aoushdhi.pdf>

(d) Presently, National Medicinal Plants Board (NMPB), Ministry of Ayush, Government of India is implementing Central Sector Scheme on “Conservation, Development and Sustainable Management of Medicinal Plants” throughout the country including Chhattisgarh to promote the cultivation of medicinal plants wherein following activities are supported:

- (i) Information Education & Communication (IEC) activities like Training / Workshops / Seminars/ Conferences etc.
- (ii) *In-situ* conservation / *Ex-situ* conservation.
- (iii) Livelihood linkages with Joint Forest Management Committees (JFMCs) / Panchayats / Van Panchayats / Biodiversity Management Committees (BMCs) / Self Help Groups (SHGs).
- (iv) Research & Development.
- (v) Promotion, marketing and trade of medicinal plants produce.
- (vi) Forward and backward linkage in supply chain of medicinal plants (Integrated Component) under which the following activities are supported:
 - Infrastructure for Quality Planting Material to raise the planting material of medicinal plants for cultivation.
 - Information Education Communication (IEC) activities to aware the farmers.
 - Infrastructure for Post-Harvest Management and Marketing to increase the marketability of the medicinal plants, adding value to the produce, increasing profitability and reducing losses.
 - Quality Testing and Certification of raw material.

Details of cost norms alongwith the pattern of assistance under Mission for Integrated Development of Horticulture (MIDH) scheme is given below:

S. No.	Name of the Component	Cost Norms	Pattern of Assistance
1.	Medicinal Plants (Mulethi, Shatavari, Kalihari, Shwet Musali, Guggle, Manjishtha, Kutki, Atees, Jatamansi, Ashwagandha, Brahmi, Tulsi, Vidarikand, Pippali, Chirata, Pushkarmool etc.)	Rs. 1,50,000/ha	Assistance @ 40% in general areas for an area upto 2 hectare on pro rata basis for meeting the expenditure on planting material and cost of material for Integrated Nutrient Management (INM) / Integrated Pest Management (IPM) etc. in 2 instalments of 60:40. In the case of NE & Himalayan States, Scheduled areas, vibrant villages, Andaman & Nicobar and Lakshadweep Islands, assistance will be @ 50% for an area upto 2 hectare on pro rata basis.

State-wise detail of projects approved under Information, Education and Communication (IEC) activities from the financial year 2021-22 to 2023-24 including current financial year 2024-25.

S.No.	Name of State	No. of projects (2021-22 to 2024-25)				
		2021-22	2022-23	2023-24	2024-25	Total
1	Andaman & Nicobar	0	0	0	0	0
2	Andhra Pradesh	1	1	0	2	4
3	Arunachal Pradesh	0	1	0	0	1
4	Assam	3	3	2	0	8
5	Bihar	0	0	0	0	0
6	Chandigarh	0	1	0	0	1
7	Chhattisgarh	0	0	0	0	0
8	Dadra & Nagar Haveli	0	0	0	0	0
9	Delhi	5	6	1	3	15
10	Gujarat	0	0	1	1	2
11	Haryana	0	1	1	1	3
12	Himachal Pradesh	0	0	1	1	2
13	Jammu & Kashmir	0	0	4	0	4
14	Jharkhand	0	3	0	0	3
15	Karnataka	3	2	0	3	8
16	Kerala	0	2	2	0	4
17	Ladakh	0	2	0	1	3
18	Madhya Pradesh	4	3	0	1	8
19	Maharashtra	0	2	1	1	4
20	Manipur	0	1	0	0	1
21	Meghalaya	0	0	0	1	1
22	Mizoram	0	1	0	0	1
23	Nagaland	0	0	0	0	0
24	Odisha	3	1	2	0	6
25	Punjab	1	1	2	0	4
26	Puducherry	0	0	0	0	0
27	Rajasthan	0	0	1	3	4

28	Sikkim	0	0	0	0	0
29	Tamil Nadu	3	9	4	5	21
30	Telangana	0	0	1	0	1
31	Tripura	0	0	0	0	0
32	Uttar Pradesh	3	1	3	0	7
33	Uttarakhand	0	1	3	0	4
34	West Bengal	1	3	0	1	5
	Total	27	45	29	24	125